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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 33 of 2017 with CP No. 17/397-398/NCLT/AHM/2016**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017**

Name of the Company: Bhupendra Patel & Ors.  
V/s.  
Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1. SATYAKETU PATEL

R-2

*Satyaketu V. Patel*

2. DHIREN R. DAVE

PCS

Petitioners

*LD*

**ORDER**

Learned PCS Mr. Dhiren Dave present for Petitioner. Respondent no. 2 Satyaketu Patel present in person. None present for other Respondents.

Respondent no. 2 represented that appeal is filed before Hon'ble NCLAT against the order dated 31.08.2017 passed by this Tribunal and the appeals stand posted to 15.11.2017 before the Hon'ble NCLAT.

List the matter on 17.11.2017.

*Manu*

**MANORAMA KUMARI  
MEMBER JUDICIAL**

*Bikki Raveendra Babu*

**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 25th day of October, 2017.